

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

13. I.A. 727/2022

I.A. 2985/2021

I.A. 2650/2021

I.A. 1953/2021

IN

C.P.(IB)-1896(MB)/2019

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Prafulla Shah

V/s.

Safetec Healthcare & Hygiene Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
08.02.2023.

Sd/-

MADHU SINHA
Member (Technical)
/RKS/

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)